

	Figures in regard to		
	Howrah Divn.	Seal-dah Divn.	Asan-sol Divn.
No. of cases disposed of	749	472	1370
No. of cases still pending	30	25	10
(v) No. of employees involved in police cases	328	124	981
No. of employees still under trial	9	1	5
(vi)	9	1	5

General Strike

81. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) how many employees have lost services and how many employees are still under suspension for the last strike, category-wise, in Adra District of South Eastern Railway; and

(b) whether a statement giving the following information would be laid on the Table:

- (i) the number of employees against whom no court case was started and no charge sheet given by Administration but still under suspension;
- (ii) the number of employees who have been discharged or acquitted from the court case or court case withdrawn but still under suspension;
- (iii) the number of employees against whom court cases are pending but are not suspended;
- (iv) the number of cases initially started, disposed of and still pending, separately;
- (v) the number of employees involved in the cases initially and the number of employees still under trial; and

(vi) the number of employees against whom court cases are pending and who are suspended?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Number of employees who lost their services Nil.

Number of employees still under suspension:—

Category	No.
A.S.Ms.	4
Guards	3
T.T.Es.	2
Clerks	3
S.P.W.I.	1
Fitters	2
Drivers	6
Chargemen	2
1st Firemen	1
2nd Firemen	4
S.T.J.M.	1
T.P.Ms.	4
Shed Khalasis	2
TOTAL	35

(b) The required information is given below seriatim:—

(i)	Nil.
(ii)	26
(iii)	Nil.
(iv) No. of cases initially started [including 667 police cases, mentioned in (v)]	768
(s) No. of case disposed of	733
No. of cases still pending	35
(v) No. of employees involved in police cases	667
No. of employees still under trial	Nil.
(vi)	Nil.